

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 19(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017


NAME OF THE COMPANY: Mr. Dev Mittar Ahuja V/s. M/s. Ahuja Rice & General Mills Pvt. Ltd. & Ors.

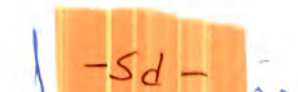
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Ms. Manisha Chaudhary, Advocate		
	For the Respondent (s)	: Mr. Gaurav Mitra, Advocate Mr. Sourabh Seth, Advocate Ms. Sumeera Seth, Advocate Ms. Shriya Raychaudhuri, Advocate		

Order

At request, adjourned to 26th July, 2017.


-Sd-
(S. K. Mohapatra)
Member (T)


-Sd-
(Ina Malhotra)
Member (J)